THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/133/2019-Rect/

Dated ___ September, 2019

RESULT FOR THE POST OF LAW CLERK-CUM-LEGAL RESEARCH ASSISTANT

On the basis of the Personal Interview held on 20.09.2019 for the post of Law Clerk-cum-Legal Research Assistant in the High Court of Meghalaya, the following candidates have been selected: -

- 1. Mr. Walden Godfrey Rangad Mihsil
- 2. Miss. Kanri Maka Dkhar

The above candidates are directed to report to the office of the Registrar General of the High Court of Meghalaya on or before 9th October, 2019 and shall have to submit an undertaking in terms of Schedule V of the Scheme for engaging Law Clerk-cum-Legal Research Assistant in the High Court of Meghalaya, 2016.

By Order,

REGISTRAR

Memo No.HCM.II/133/2019-Rect/275A Dated 23th September, 2019 Copy to:

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 3. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
- 4. The i/c Establishment Section, High Court of Meghalaya, Shillong to issue appointment order to the selected candidates in terms of the Scheme of 2016.
- 5. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong, for information and necessary action.

- 7. Mr. Walden Godfrey Rangad Mihsil, House No. 197/1, U Tirot Singh Briddle Road, Upper Shillong.
- 8. Miss. Kanri Maka Dkhar, Pohkseh East, P.O. Rynjah, Shillong 793006.
- 9. Notice Board.

10. Office file.

REGISTRAR